

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-415(PB)/2019

IN THE MATTER OF:

Unimax International	...	Applicant/Petitioner
Vs		
M/s. Soho Infrastructure Pvt Ltd.	...	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 24.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mrinal Harsh Vardhan, Adv.
For the RP : Ms. Purnima Raj, Advocate

ORDER

List IA625/2021 along with other pending applications for hearing on **30.03.2021**.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

24.02.2021
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